

Pay-Scales of Ex-French Government Servants in Pondicherry

*1095. **Shri M. L. Somaiya:**
Shri Umashankar:
Shri K. Ramani:
Shri C. K. Chakrapani:

Will the Minister of Home Affairs be pleased to state:

(a) whether there is a proposal for a revision of the scale of pay of 1,400 ex-French Government Employees who entered into service before the liberation of Pondicherry;

(b) whether any representation from the employees has been received for the grant of Dearness Allowance and Children allowance; and

(c) if so, the action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No; Sir.

(b) Yes, Sir.

(c) The demands of the ex-French employees were carefully considered and the Pondicherry Government were asked to give option to these employees to retain either their ex-French conditions of pay etc. or come over to Madras scales of pay etc. with the assurance of protection of their existing emoluments.

Withdrawal of Cease-Fire

*1096. **Shrimati Tarakeshwari Sinha:**
Shri K. P. Singh Deo:
Shri Vishwa Nath Pandey:
Shri Laladhas Koteki:
Shri N. R. Laskar:
Shri Shri Gopal Sahoo:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received representation from various sections in Manipur seeking immediate withdrawal of the cease-fire agreement with the underground Nagas over three Sub-Divisions of Tamenlong, Mao and Ukhrul because of the recent increased violence by the Nagas; and

(b) if so, Government's reaction in regard thereto?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Government of India have received no such representation.

(b) Does not arise.

Case against Birla Group of Textile Mills

*1097. **Shri Jyotirmoy Basu:**
Shri F. Gopalan:
Shri Yogendra Sharma:
Shri Chandra Shekhar Singh:
Shrimati Sharda Mukerjee:
Shri Siddheshwar Prasad:
Shri Ramavatar Shastri:
Shri K. M. Madhukar:
Shri Y. S. Kushwah:
Shri Indrajit Gupta:
Shri E. Barua:
Shri Bhogendra Jha:
Shri Ram Kishan Gupta:
Shri Hakim Chand Kachwai:
Shri Nihal Singh:
Shri Onkar Lal Berwa:
Shri Sarjee Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Bureau of Investigation have recently registered a case against the Birla Group of Textile Mills alleging evasion of the Central Excise duty;

(b) whether any searches have been conducted; and

(c) if so, the result thereof?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). Yes, Sir. The Central Bureau of Investigation has on 13th June, 1967 registered a case against eight Textile Mills of the Birla Group in respect of certain allegations including those of evasion of Central Excise Duty, and carried out searches.

(c) Records relevant to the case have been seized and they are under scrutiny.